

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/167(CHE)/2021

NAME OF THE PETITIONER : State Bank of India

NAME OF THE RESPONDENT(S) : Shivgan K Patel

UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Ld. Counsel Mr. M.L. Ganesh for State Bank of India. Ld. Counsel Mr. Vijith for the Respondent.

Reply has been filed on the on the IRP report.

List the Petition for hearing on **24.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk